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Title: Introduction of Payment of Gratuity (Amendment) Bill, 2007.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): I beg to move for leave to introduce a Bill further to amend the Payment of Gratuity Act, 1972.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Payment of Gratuity Act, 1972."

The motion was adopted.

SHRI OSCAR FERNANDES: I introduce the Bill.

* Published in the Gazette of India, Part – II, Section –2, dated 26.11.2007.

12.07 hrs.